

(b) if so, steps taken to meet the situation?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) No., Sir.

(b) Does not arise.

Seizure of Ammunition from the Ashram at Mantalai in J & K

1413. **SHRI G. M. BANATWALLA: SHRI MUKHTIAR SINGH MALIK:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received reports that ammunition was seized from the Ashram of Swami Dharendra Brahmchari at Mantalai in Jammu & Kashmir;

(b) if so, the quantity of ammunition seized;

(c) whether any licence for keeping such ammunition was obtained by Swami Dharendra Brahmchari; and

(d) the action taken or proposed to be taken by Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) Yes, Sir.

(b) It has been reported that the following arms and ammunition were recovered:

FIREARMS

(1) One single Barrel Breach loading .12 Bore Shot Gun, made in Japan (K.F.C. "Spin") No. 12—70, P-206781 Pine and 3 component parts.

(2) One .32 revolver.

(3) One .22 rifle.

AMMUNITION

(1) 18 Cartridges for .12 bore shot gun.

(2) 117 Cartridge for .32 Revolver.

(c) Swami Dharendra Brahmchari was issued Licence No. 17/JAN/Kotla Mubarakpur/Delhi for the possession of four weapons including:

(1) One .12 bore Shot Gun.

(2) One .32 revolver.

(3) One .22 bore rifle.

The .12 shot gun was imported and after clearance by Customs was sought to be endorsed on the arms licence. This was found to be a semi-automatic weapon and the request for its possession against the arms licence was turned down by the Delhi Administration. In the case of the revolver, for which 117 cartridges appear to have been recovered, the licence authorizes him to keep a maximum quantity of 25 cartridges at any one time. The licence was not renewed in time and application for renewal was received after expiry date of the licence. The matter is being further looked into.

(d) Action under the Arms Act will be taken in the light of further scrutiny of facts and as warranted by the law.

Bad Liquor Deaths in Bombay

1414 **SHRI G. M. BANATWALLA: SHRI SKARIAH THOMAS:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a number of persons were killed by drinking bad liquor in Bombay during the 1st week, of May, 1977;

(b) if so, the number of persons killed as result thereof; and

(c) whether any preventive measures have been taken by Government and if so, the particulars thereof?